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**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**  
(Special Original Jurisdiction)

FRIDAY, THE TWENTY THIRD DAY OF AUGUST  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION NOS: 19216 of 2006, 19272 of 2006, 4993 of 2007,  
9124 of 2007, 18832 of 2012 and 36936 of 2013

WRIT PETITION NO: 19216 OF 2006

Between:

1. Smt. Kummari D.Balarajamma, (Died per LRs) W/o. Sri Late Kummari D. Tirupathaiyah, aged about 79 years, Occ: House Wife, R/o. 2-2-313/1, Amberpet, Hyderabad, Rep. by her General Power of Attorney Holder Sri D. Venkateshwar S/o. Sri D. Bheemaiah, aged 38 yrs, Occ Agriculture, R/o. 2-2-313/1, Amberpet, Hyderabad.
2. D. Venkateshwar, S/o. D. Bheemaiah, aged about 43 years, Occ Agriculture, R/o. 2-2-313/1, Amberpet, Hyderabad.
3. D. Sanjay, S/o. D. Bheemaiah, aged about 37 years, Occ Business, R/o. 2-2-313/1, Amberpet, Hyderabad.
4. D. Mallesh, S/o. D. Bheemaiah, aged about 34 years, Occ Business, R/o. 2-2-313/1, Amberpet, Hyderabad.

(Petitioner Nos.2 to 4 are brought on record as LRs of deceased Sole Petitioner as per Court Order dated 22-01-2013 in WPMP No.27230 of 2011).

...PETITIONERS

AND

1. The Govt. of A.P., Rep. by its Secretary, (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
3. The Hyderabad Urban Development Authority, Rep. by its Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
5. P. Lakshmi W/o. late Yadaiah @ Yadagiri, aged about 48 years, 12-194, Adarsh Nagar, Peerzadiguda, Uppal Mandal, R.R. District
6. P. Kumar S/o. late Yadaiah @ Yadagiri, aged about 30 years, 12-194, Adarsh Nagar, Peerzadiguda, Uppal Mandal, R.R. District

RR 5 and 6 are impleaded as per C.O. dt. 3-2-14 in WPMP 46291 of 2013 ✓

7. M.Ram Reddy, S/o. Narasimha Reddy, aged about 60 years, occ: Business, R/o. H.No.255/A. Vanasthali Puram, Ranga Reddy District-500070. ✓

(Respondent No.7 is impleaded as per Court Order dated 23.08.2024 vide I.A.No.1 of 2016 (WP.MP.No.48871 of 2016) in WP.No.19216 of 2006)

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an order or writ more particularly one in the nature of writ of Certiorari calling for the records pertaining to notification No. G1/4240/2005 dt. 23-8-2005 published in A.P.Gazette, Extraordinary dt. 23-8-2005 and the same was published in Andhra Prabha Daily News paper dt. 27-8-2005 and quash-

c) Notification No. G1/4240/2005 dt. 23-8-2005 (to the extent of the petitioner herein) published in A.P. Gazette, Extraordinary, dt. 23-8-2005 and

d) Notification No. G1/4240/2005 dt. 5-7-2006 (to the extent of the petitioner herein) published in A.P. Gazette Extraordinary dt. 6-7-2006. ✓

as being arbitrary, illegal, contrary to the provisions of Land Acquisition Act and violative of Article 14, 21 and 300-A of the Constitution of India. ✓

**I.A. NO: 1 OF 2006(WPMP. NO: 24187 OF 2006)** ✓

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings including dispossession of the petitioner pursuant to the Draft Notification under Section 6 of the Land Acquisition Act Vide No. G1/4240/2005 dt. 5-7-2006 published in A.P. Gazette Extraordinary dt. 6-7-2006 pending disposal of the above writ petition.

**I.A. NO: 2 OF 2014(WPMP. NO: 39335 OF 2014)** ✓

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the Petitioners herein to file additional affidavit in view of the subsequent developments in the above Writ Petition.

**I.A. NO: 1 OF 2014(WVMP. NO: 616 OF 2014)****Between:**

1. P. Lakshmi W/o. late Yadaiah @ Yadagiri, aged about 48 years, 12-194, Adarsh Nagar, Peerzadiguda, Uppal Mandal, R.R. District
2. P. Kumar S/o. late Yadaiah @ Yadagiri, aged about 30 years, 12-194, Adarsh Nagar, Peerzadiguda, Uppal Mandal, R.R. District

**...PETITIONERS****AND**

1. Smt. Kummari D.Balarajamma, (**Died per LRs**) W/o. Sri Late Kummari D. Tirupathaiah, aged about 79 years, Occ: House Wife, R/o. 2-2-313/1, Amberpet, Hyderabad, Rep. by her General Power of Attorney Holder Sri D. Venkateshwar S/o. Sri D. Bheemaiah, aged 38 yrs, Occ Agriculture, R/o. 2-2-313/1, Amberpet, Hyderabad.
2. D. Venkateshwar, S/o. D. Bheemaiah, aged about 43 years, Occ Agriculture, R/o. 2-2-313/1, Amberpet, Hyderabad.
3. D. Sanjay, S/o. D. Bheemaiah, aged about 37 years, Occ Business, R/o. 2-2-313/1, Amberpet, Hyderabad.
4. D. Mallesh, S/o. D. Bheemaiah, aged about 34 years, Occ Business, R/o. 2-2-313/1, Amberpet, Hyderabad.
5. The Govt. of A.P., Rep. by its Secretary, (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
6. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
7. The Hyderabad Urban Development Authority, Rep. by its Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
8. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
9. M.Ram Reddy, S/o. Narasimha Reddy, aged about 60 years, occ: Business, R/o. H.No.255/A, Vanasthali Puram, Ranga Reddy District-500070.

**...RESPONDENTS**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order dated 18/09/2006 granted in WPMP No. 24187 of 2006 in WP No. 19216 of 2006, and dismiss the Writ Petition with costs.

**Counsel for the Petitioners: SRI D.RAMAKRISHNA****Counsel for the Respondent No.1, 2 & 4: GP FOR LAND ACQUISITION****Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA****Counsel for the Respondent No.5: SRI BAJRANG SINGH THAKUR****Counsel for the Respondent No.7: SRI A.S.NARAYANA**

**WRIT PETITION NO: 19272 OF 2006****Between:**

Sri D. Bheemajiah, S/o. Sri D.Tirupathaiah, aged about 63 years, Occ: Agriculture, R/o. 2-2-313/1, Amberpet, Hyderabad.

...PETITIONER

**AND**

1. **State of Telangana**, rep. by its Secretary, (Revenue) Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
3. The Hyderabad **Metropolitan** Development Authority, rep. by its Land Acquisition Officer, **Block-A, District Commercial Complex, Tarnaka, Hyderabad.**
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.

**RR 1 & 3 C.T is amended as per C.O. dt 26/11/2014 in WPMP.No.41740/14**

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an order or writ more particularly one in the nature of writ of Certiorari calling for the records pertaining to notification No. G1/4240/2005 dt. 23-8-2005 published in A.P.Gazette, Extraordinary dt. 23-8-2005 and the same was published in Andhra Prabha Daily News paper dt. 27-8-2005 and quash:

c) Notification No. G1/4240/2005 dt. 23-8-2005 (to the extent of the petitioner herein) published in A.P. Gazette, Extraordinary, dt. 23-8-2005 and

d) Notification No. G1/4240/2005 dt. 5-7-2006 (to the extent of the petitioner herein) published in A.P. Gazette Extraordinary dt. 6-7-2006.

as being arbitrary, illegal, contrary to the provisions of Land Acquisition Act and violative of Article 14, 21 and 300-A of the Constitution of India.

**I.A. NO: 1 OF 2006(WFMP. NO: 24286 OF 2006)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings including dispossession of the petitioner pursuant

to the Draft Notification under Section 6 of the Land Acquisition Act Vide No. G1/4240/2005 dt. 5-7-2006 published in A.P. Gazette Extraordinary dt. 6-7-2006 pending disposal of the above writ petition.

**I.A. NO: 1 OF 2013(WPMP. NO: 3876 OF 2013)** <

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings including dispossession of the Petitioner from land admeasuring an extent of Ac.0-05 Guntas in Sy.No.508 and Ac.2-29 Guntas in Sy.No.509 situated at Uppal Bhagath Village, Uppal Mandal, Raga Reddy District pending consideration of the Review Petition No. 35461/2011 in W.P.No.19272/2006.

**Counsel for the Petitioner: SRI D.RAMAKRISHNA** ✓

**Counsel for the Respondent No.1, 2 & 4: GP FOR LAND ACQUISITION** ✓

**Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA** ✓

**WRIT PETITION NO: 4993 OF 2007****Between:**

1. Y. Sai Priya, D/o. Y. Swamy,  
Aged about 8 years,  
Rep. by her father (Natural guardian)  
S/o. Mallajah, H.No. 3-17-56/16,  
Gandhi Nagar, Near T.V. Colony,  
Ramanthapur Hyderabad.
2. C. Shekar, S/o. Ch. Balajah  
Aged about 25 years,  
R/o. H.No. 2-24-103/34/A,  
Laxminarayana Colony, Ramanthapura,  
Hyderabad.
3. Mahaboob Urissa, W/o. Shaik Buran,  
aged about 38 years,  
R/o. H.No. 3-15-106/4-E/1, Venkat Reddy  
Nagar, Ramanathapur, Hyderabad.
4. K. Anjamma, W/o. Anjaiah,  
aged about 37 years,  
C/o. Ali, H.No. 3-16-102/5,  
Kamashipuram, Ramanthapur,  
Hyderabad.
5. K. Laxmi, D/o. Masa Reddy,  
Aged about 37 years,  
R/o. H.No. 15-4-486, Usama Shashi,  
Ashok Nagar, Hyderabad.
6. Zainabee, D/o. Ali  
Aged about 47 years,  
R/o. H.No. 3-16-102/5,  
Kamashipuram, Hyderabad.
7. Abbasi Begum, W/o. Ali Hussain,  
Aged about 42 years,  
R/o. H.No. 3-16-102/5,  
Kamashipuram, Hyderabad.
8. P. Anjamma, W/o. P. Narsimha,  
Aged about 39 years,  
R/o. H.No. 2-82, Mallikarjuna Nagar,  
Piriyagiguda Uppal Depot  
Hyderabad.
9. V. Sudhakar, S/o. V. Sunkaiah  
Aged about 39 years,  
R/o. H.No. 2-82, Mallikarjuna Nagar,  
Piriyagiguda, Uppal Depot  
Hyderabad.

Contd.....2

10. P. Srinivasulu, S/o. P. Bhaskar,  
Aged about 40 years,  
R/o. H.No. 2-82, Mallikarjuna Nagar,  
Piriyaigiguda, Uppal Depot  
Hyderabad.
11. N. Anjane, W/o. N. Krishna,  
Aged about 42 years,  
R/o. H.No. 3-17-56/16, Gandhi Nagar,  
Ramanthapur, Hyderabad.
12. P. Bala Theresa, W/o. P. Saka Reddy,  
Aged about 32 years,  
R/o. H.No. 37-93/45/55, Madhur Nagar,  
Neredmet X Road, Secunderabad.
13. B. Sanjeeva Rao, S/o. B. Balajiah,  
Aged about 47 years,  
R/o. H.No. 23/15, J.S.N. Colony,  
Street No. 8, Habsiguda, Hyderabad.
14. P. Aruna, W/o. Anjajiah,  
Aged about 42 years,  
R/o. H.No. 3-703/2/13/1/118/a,  
Kadhirbag, Amberpet, Hyderabad.
15. B. Srinivasa Chary, S/o. B. Vishnu Murthy,  
Aged about 39 years,  
R/o. H.No. 11-14-307, Srinagar Colony,  
L.B. Nagar, Hyderabad.
16. Sudhakar, S/o. late Ramchander,  
Aged about 39 years,  
R/o. H.No. 11-14-307, Srinagar Colony,  
L.B. Nagar, Hyderabad.
17. B. Venkata Chary, S/o. Vishnu Murthy,  
Aged about 37 years,  
R/o. H.No. 11-14-307, Srinagar Colony,  
L.B. Nagar, Hyderabad.
18. K. Surender Reddy, S/o. K. Pratap Reddy,  
Aged about 35 years,  
R/o. H.No. 3-17-56/16, Gandhi Nagar,  
Near T.V. Colony, Ramanthapur, Hyderabad.
19. S. Hemalatha, W/o. S. Jodu  
Aged about 34 years,  
R/o. H.No. 3-17/56/16, Gandhi Nagar,  
T.V. Colony, Ramanthapur, Hyderabad.
20. M. Narsing Rao, S/o. M. Shankaraiah,  
Aged about 37 years,  
R/o. H.No. 12-11-864/2,  
Varasiguda, Secunderabad.
21. R. Raja Swamy, S/o. Narsimha,  
Aged about 38 years,  
R/o. H.No. 3-1-83/1, Old Ramanthapur,  
Hyderabad.

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22. P. Bal Reddy, S/o. Showreddy  
Aged about 62 years,  
R/o. H.No. 3-17-56/16, Gandhi Nagar,  
Near T.V. Colony, Ramanthapur, Hyderabad. ✓
23. K. Devaiah, S/o. K. Venkataiah,  
Aged about 37 years,  
R/o. H.No. 2-2-4/1, O.U. Road, ✓  
Vidyanagar, Hyderabad.
24. M. Sukeshin, W/o. M. Bal Reddy ✓  
Aged about 53 years,  
R/o. Pocharam Village, Ghatkesar Mandal,  
Ranga Reddy District.
25. M. Bal Reddy, S/o. Venkat Reddy  
Aged about 62 years,  
R/o. Pocharam Village, Ghatkesar Mandal, ✓  
Ranga Reddy District.
26. D. Bagamma, W/o. D. Yadajah,  
Aged about 68 years,  
R/o. Pocharam Village, Ghatkesar Mandal, ✓  
Ranga Reddy District.
27. R. Kasim Qoud, S/o. Bhichanna,  
Aged about 40 years, ✓  
R/o. H.No. 2-1-390/1/C,  
Backside Koranti Hospitals, Gandhi Nagar,  
Nallakunta, Hyderabad.
28. B. Swaroopa, W/o. B. Srinivas,  
Aged about 35 years,  
R/o. H.No. 2-1-390/1/C, Backside Koranti ✓  
Hospitals, Gandhi Nagar, Nallakunta, Hyderabad.
29. L. Raju, S/o. L. Narayana,  
Aged about 30 years,  
R/o. H.No. 2-1-390/1/C, Backside Koranti  
Hospitals, Gandhi Nagar, Nallakunta, Hyderabad. ✓
30. L. Chandraiah, S/o. Narayana  
Aged about 29 years,  
R/o. H.No. 2-1-390/1/C, Backside Koranti ✓  
Hospitals, Gandhi Nagar, Nallakunta, Hyderabad.
31. Y. Nagaiyah, S/o. Y. Veerayah  
Aged about 40 years,  
R/o. H.No. 2-1-390/1/C, Backside Koranti  
Hospitals, Gandhi Nagar, Nallakunta, Hyderabad. ✓
32. J. Mallamma, W/o. J. Nagaiyah  
Aged about 40 years,  
R/o. H.No. 2-1-390/1/C, Backside Koranti ✓  
Hospitals, Gandhi Nagar, Nallakunta, Hyderabad.
33. K. Laxamma, W/o. Narsimha,  
Aged about 30 years,  
R/o. H.No. 3-4-1-12/1/B, Balaji Nagar,  
Ramanthapur, Hyderabad.



34. M. Shashidhar, S/o. late M.V. Krishna Rao,  
Aged about 42 years,  
R/o. H.No. 7-24/1, S.S. Nagar, St.No. 8,  
Habsiguda, Hyderabad.
35. A. Manga Tayarq, W/o. A. Subba Rao,  
Aged about 35 years,  
R/o. H.No.1-2-268/1, S.D. Road,  
F.S. Compound, Secunderabad.
36. M.D. Youns, S/o. Md. Yousuf  
Aged about 40 years,  
R/o. H.No. 2-2-92/7, Turab Nagar,  
Amberpet, Hyderabad.
37. P. Shivappa, S/o. late P. Adityappa,  
Aged about 49 years,  
R/o. H.No. C-71, Kachiguda Railway Quarters,  
Kachiguda, Hyderabad.
38. G. Jagadevi, W/o. G.R. Siddappa  
Aged about 39 years,  
R/o. H.No. 3-16-108/4, Vasavinagar,  
Street N. 1, Ramanthapur, Hyderabad.
39. B. Shalivan, S/o. B. Shankarappa,  
Aged about 40 years,  
R/o. H.No. 3-16-110-690/B, St.No. 4,  
Vasavi Nagar, Venkatreddy Nagar,  
Ramanthapur, Hyderabad.
40. Abdul Rawof, S/o. Md. Syed  
Aged about 40 years,  
R/o. H.No. 2-3-504/5, Ashok Nagar,  
Amberpet, Hyderabad.
41. D. Mallesh, S/o. late D. Sangappa,  
Aged about 38 years,  
R/o. C/o. G.R. Siddappa, H.No. 3-16, 108/4  
St.No. 1, Vasavinagar, Ramanthapur, Hyderabad.
42. P. Laxamma, W/o. P. Chandraiah,  
Aged about 40 years,  
R/o. H.No. 2-3-35/K3/3/A,  
Shanker Nagar, Road No. 6,  
Amberpet, Hyderabad.
43. Md. Shannaaz Beguma, W/o. Md. Riyaz,  
Aged about 30 years,  
R/o. H.No. 2-32/152/190, Babu Nagar,  
Amberpet, Hyderabad.
44. T. Nagamalleshwari, D/o. T. Koti Reddy,  
Aged about 18 years,  
R/o. H.No. 4-63/8/E/5, Arvind Nagar,  
Ramanthapur, Hyderabad.

45. C. Laxmi Bai, W/o. C. Pandurangam,  
Aged about 60 years,  
R/o. C/o. C. Geetha, H.No. 3-8-13/14,  
Nehru Nagar, Ramanthapur, Hyderabad.
46. T. Hussain, S/o. T. Pedabalaiah  
Aged about 30 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.
47. B. Prasanna Laxmi, W/o. B. Srinivas,  
Aged about 32 years,  
R/o. H.No. 7-24, St.No. 8, S.S. Nagar,  
Habsiguda, Hyderabad.
48. M.V. Ramalingaeshwar Rao, S/o. Nageshwar Rao,  
Aged about 55 years,  
R/o. H.No. 3-2-109/C, Old Ramanthapur,  
Uppal Mandali, Ranga Reddy District.
49. Y. Salastina Mary, W/o. Y. Samsung Reddy,  
Aged about 40 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.
50. S. Srinivasa Chary, S/o. Sataiah,  
Aged about 32 years,  
R/o. H.No. 3-17-8, Gandhi Nagar,  
Ramanthapur, Hyderabad.
51. A. Suryanarayana, S/o. A. Veerana,  
Aged about 57 years,  
R/o. R.S. Brothers,  
Amberpet, Hyderabad.
52. B. Suvarna, W/o. B. Sanjeeva Rao,  
Aged about 40 years,  
R/o. H.No. 7-23-15, J.S.N. Colony,  
St.No. 8, Habsiguda, Hyderabad.
53. M. Suraiyah, S/o. Rama Kotaiah,  
Aged about 51 years,  
R/o. H.No. Block - II, Plot No. 7,  
Janapriya Apartments, Arvind Avenue,  
Ramanthapur, Hyderabad.
54. N. Babu Rao, S/o. Kotaiah,  
Aged about 29 years,  
R/o. H.No. 3-4-16/17/A/3, Srirama Colony,  
Ramanthapur, Hyderabad.
55. N. Santosh, Kumar, S/o. Kishan Rao,  
Aged about 36 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.
56. N. Prasad Rao, S/o. N. Kishan,  
Aged about 34 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.

57. V. Madhavi, W/o. V. Manohar,  
Aged about 37 years,  
R/o. H.No. 3-10-59, Gokular Nagar,  
Ramanthapur, Hyderabad.
58. M. Ravinder Reddy, S/o. Venkat Reddy,  
Aged about 48 years,  
R/o. H.No. 3-10-59, Gokular Nagar,  
Ramanthapur, Hyderabad.
59. Shaik Mahaboobi Bee, W/o. Shaik Peeravalli,  
Aged about 35 years,  
R/o. C/o. E. Shankaraiah, H.No. C-13,  
T.V. Colony, Ramanthapur, Hyderabad.
60. M. Laxmi, W/o. M. Narsimha Chary,  
Aged about 50 years,  
R/o. H.No.3-3-78, Aravind Nagar,  
Ramanthapur, Hyderabad.
61. N. Kamala, W/o. M. Satyanarayana Chary,  
Aged about 28 years,  
R/o. H.No. 3-3-48, Aravind Nagar,  
Ramanthapur, Hyderabad.
62. K. Laxmamma, W/o. K. Srihari,  
Aged about 28 years,  
R/o. H.No. 3-5-12/1, Nehru Nagar,  
Ramanthapur, Hyderabad.
63. V. Gopi Krishna, S/o. V. Chandra Shekaram,  
Aged about 34 years,  
R/o. H.No. 3-3-77, Anand Nagar,  
Ramanthapur, Hyderabad.
64. E.V. Sundara Murthy, S/o. Bhaskar,  
Aged about 40 years,  
R/o. H.No. 3-3-77, Anand Nagar,  
Ramanthapur, Hyderabad.
65. E. Jayanthi, W/o. E.V.G.K. Sharma,  
Aged about 49 years,  
R/o. H.No. 18/28-103, Kamala Nagar,  
Chaitanyapuri, Hyderabad.
66. V. Veera Reddy, S/o. V.P. Veera Reddy,  
Aged about 34 years,  
R/o. H.No. 3-13-113, Srinivasapuram,  
Ramanthapur, Hyderabad.
67. P. Bhagavanth Rao, S/o. P. Bheem Rao,  
Aged about 68 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.
68. T. Raghavender Rao, S/o. late T. Chander Rao,  
Aged about 43 years,  
R/o. H.No. 3-8-12, Nehru Nagar,  
Ramanthapur, Hyderabad.

69. P. Vasundara, W/o. P. Venkateshwar Rao,  
Aged about 33 years,  
R/o. H.No. 3-3-5-45/C, Srinagar Colony,  
Ramanthapur, Hyderabad.
70. R. Sirisha, D/o. R. Rajam Paramesh Yadav,  
Aged about 20 years,  
R/o. H.No. 3-5-582/1, Hayathnagar, Hyderabad.
71. R. Divya, D/o. R. Devender Yadav,  
Aged about 19 years,  
R/o. H.No. 3-5-582/1, Hayathnagar, Hyderabad.
72. C.H. Malleshwari, W/o. C.H. Satyanarayana,  
Aged about 26 years,  
R/o. H.No. 15-4-486, Afzal Gunj,  
Osman Shahi, Hyderabad.
73. R. Anjaneyalu Goud, S/o. Buchanna Goud,  
Aged about 30 years,  
R/o. Gadhi Nagar, Koranti, Nallakunta, Hyderabad.
74. T. Koteswar Rao, S/o. T. Peeda Kottaiah,  
Aged about 43 years,  
R/o. H.No. 14-86-18/31, Vivek Nagar,  
St.No. 8, Ramanthapur, Hyderabad.
75. B. Tayyaba, W/o. Md. Farooq Palli,  
P.No. 101, D.No. 1-9-49/1/ABCD,  
Gurushanker Apartments,  
Ram Nagar, Hyderabad.
76. Safeya Begum, D/o. Md. Rajan Ali,  
Aged about 24 years,  
R/o. H.No. 3-7-12, Indranagar,  
Ramanthapur, Hyderabad.
77. Shahini, W/o. Md. Jager Miya,  
Aged about 28 years,  
R/o. H.No. 3-17-56/208, Gandhi Nagar,  
Ramanthapur, Hyderabad.
78. Md. Ramjan Ali, S/o. Abbas Ali,  
Aged about 46 years,  
R/o. H.No. 3-4-16/19/a, Sriram Colony,  
Ramanthapur, Hyderabad.
79. P. Laxmi Eaj, W/o. P. Parvathalu,  
Aged about 55 years,  
R/o. H.No. 7-35-21, Vijayalaxmi Nagar,  
Nagargul Village, Ranga Reddy District.
80. B. Jangaiah, S/o. Mallaiiah,  
Aged about 40 years,  
R/o. Ganapur Village, Ghatkesar Mandal,  
Ranga Reddy District.

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(13)

- B. Abshirani, W/o. B. Prasad,  
Aged about 28 years,  
R/o. H.No. 3-17-56/1, 275/1,  
Ramanthapur, Hyderabad.
82. G. Seshu Kumar, S/o. Venkateshwarlu,  
Aged about 30 years,  
R/o. H.No. 3-4-63/8, 230/B, Arvind Nagar,  
Ramanthapur, Hyderabad.
83. M. Andalū, W/o. M. Bala Krishna,  
Aged about 32 years,  
R/o. H.No. 3-4-26/29, Srirama Colony,  
Ramanthapur, Hyderabad.
84. B. Satyanarayana Reddy, S/o. Ram Reddy,  
Aged about 51 years,  
R/o. H.No. 1-9-650/1, Vidyanagar,  
Hyderabad.
85. B. Satyanarayana Reddy, S/o. Ram Reddy,  
Aged about 54 years,  
R/o. H.No. 24-95/2, Laxmi Narayana Colony,  
Uppal, Ranga Reddy District.
86. K. Srisailam, S/o. Sangappal,  
Aged about 40 years,  
R/o. H.No. 3-16-11Q-690b, Vasavinagar,  
Ramanthapur, Hyderabad.
87. M. Devi, W/o. M. Chandrashekar,  
Aged about 35 years,  
R/o. Ramreddy Nagar, Ramanthapur,  
Hyderabad.
88. G. Renuka, W/o. G. Mochaiah,  
Aged about 24 years,  
R/o. H.No. 15-4-486, Afzalgunj,  
Hyderabad
89. Sangani Maheshwarama, W/o. S. Chinnaiah,  
Aged about 24 years,  
R/o. H.No. 3-14-36/5/7, Vivek Nagar,  
Ranga Reddy District.

..... Petitioners

**AND**

1. **State of Telangana**, rep. by its Secretary (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapool, Hyderabad.
3. The Hyderabad Urban Development Authority, Rep. by its Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.

**R1 C.T. is amerided as per C.O. dt. 26/11/2014 in WPMP.No 45247/14**

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ order or direction more particularly one in the nature of writ of Mandamus declaring:

a) notification No. G1/3617/2005 dt. 23-8-2005 (to the extent of the petitioners herein) Published in A.P. Gazette, Extraordinary, dt. 23-8-2005 and

b) Notification No. G1/3617/2005 dt. 5-7-2006 (to the extent of the petitioners herein) published in A P. Gazette Extraordinary dt. 6-7-2006

as being arbitrary, illegal, contrary to the provisons of Land Acquisition Act and violative of Article 14, 21 and 300-A of the constitution of India, consequently set aside the above notifications.

**I.A. NO: 1 OF 2007(WPMP. NO: 6392 OF 2007)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings (including dispossession of the petitioners) pursuant to the Draft Notification under Section 6 of the Land Acquisition Act vide No. G1/3617/2005 dt. 5-7-2006 published in A.P. Gazette Extraordinary on 6-7-2006.

**I.A. NO: 2 OF 2011(WPMP. NO: 13826 OF 2011)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings (including dispossession of the petitioners) pursuant

to the Draft Notification under Section 6 of the Land Acquisition Act vide No. G1/3617/2005 dt. 5-7-2006 published in A.P. Gazette Extraordinary on 6-7-2006.

**Counsel for the Petitioners: SRI HARENDER PRASAD**

**Counsel for the Respondent No.1, 2 & 4: GP FOR LAND ACQUISITION**

**Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA /  
SRI P.RAJAGOPALA RAO**

**WRIT PETITION NO: 9124 OF 2007**

**Between:**

1. P. Naga Jyoti, W/o. Gopal krishna  
Aged about 28 years, Occ: Household  
R/o. H.No. 7-30, S.S. Nagar,  
Street No. 8, Habsiguda.
2. R. Vijaya Laxmi, W/o. Krishna Murthy  
Aged about 38 years, Occ: Household  
R/o. 17-10/1, Gandhi Nagar  
Ramanthapur, Hyderabad.
3. M. Lalithamma, W/o. Balaram  
aged about 35 years, Occ: Household  
R/o. H.No. 2-1-390/1/C, Gandhi Nagar  
Nallakunta, Hyderabad.
4. E. Parasu Ram, S/o. E. Ramulu,  
aged about 27 years, Occ: Business  
R/o. C-87/A, Road No. 9,  
Film Nagar, Jubilee Hills, Hyderabad.
5. S. Yadamma, D/o. S. Jagannadam  
Aged about 28 years, Occ: Household  
R/o. Plot No. 21, Road No. 4  
Sri Sai Nagar Colony, Nagole, Hyderabad.
6. V. Venkatesh, S/o. V. Chandraiah  
Aged about 34 years, Occ: Business  
R/o. H.No. 3-16-99/2/25, Venkat Reddy Nagar  
Ramanthapur, Hyderabad.
7. P. Krishnama Chary, S/o. P. Ramulu  
Aged about 41 years, Occ: Business  
R/o. H.No. 3-16-108/9/2, Street No. 9  
Kamakshipuram, Ramanthapur,  
Hyderabad.
8. P. Dhanalaxmi, W/o. Srinivas  
Aged about 33 years, Occ: Household  
R/o. Qt.No. 169, Police Line  
Amberpet, Hyderabad.
9. K. Padma, W/o. Satyanarayana  
Aged about 36 years, Occ: Household  
R/o. E/112 NCI Industries, Simhanuri

10. N. Vijaya Kumar, S/o. Sampath Kumar  
Aged about 33 years, Occ: Business  
R/o. 7-2-378, Chenna Kesava Temple  
R.P. Road, Secunderabad.
11. V. Raghu, S/o. Srinivasa Chary  
Aged about 26 years, Occ: Business  
R/o. 1-14-50, Navaranga Guda,  
Ramanthapur, Hyderabad.
12. Vernula Laxmi, W/o. V. Markandeya  
Aged about 40 years, Occ: Household  
R/o. 1-9-115/2, Ramnagar,  
Hyderabad.
13. Rudra Anasuya, W/o. R. Shyam Rao  
Aged about 55 years, Occ: Household  
R/o. 1-9-91/A/4, Ram Nagar,  
Hyderabad.
14. P. Venkat Ram Reddy, S/o. P. Bal Reddy  
Aged about 30 years, Occ: Business  
R/o. 3-16-95/8/1, Venkat Reddy Nagar  
Ramanthapur, Hyderabad.
15. Satyawan Balure, S/o. Pandurang Rao  
Aged about 28 years, Occ: Business  
R/o. 3-8-13/14/1, Chandrabagha Nivas  
Nehru Nagar, Ramanthapur,  
Hyderabad.
16. P. Sujatha, W/o. P. Sambaiah  
Aged about 54 years, Occ: Household  
R/o. Flat No. 204, SVN Apartments,  
Road No. 14, Chaitanyapuri,  
Dilsukhnagar, Hyderabad.
17. Ch. Prameela @ Pushpa, W/o. Ch. Jangaiah  
Aged about 35 years, Occ: Household  
C/o. P. Sambaiah, R/o. Flat No. 204,  
SVN Apartments, Road No. 14,  
Chaitanyapuri, Dilsukhnagar,  
Hyderabad.
18. K. Srinivas, S/o. Sreeramulu  
Aged about 43 years, Occ: Business  
R/o. Flat No. 303, Maruthi Homes,  
Old Maruthi Nagar, Kothapet  
Hyderabad.



19. K. Kalavathi, W/o. K. Srinivas  
Aged about 38 years, Occ: Household  
R/o. Flat No. 303, Maruthi Homes,  
Old Maruthi Nagar, Kothapet,  
Hyderabad.
20. R. Madhavi, W/o. Gopala Krishna  
Aged about 32 years, Occ: Household  
R/o. 4-111/A, Public School,  
Ramanthapur, Hyderabad.
21. M. Bikshma Chary, S/o. late Tata Chary  
Aged about 52 years, Occ: Business  
R/o. 3-14-50, Venkat Reddy Nagar,  
Ramanthapur, Hyderabad.
22. E. Venkata Lakshmi, W/o. E. Ganesh  
Aged about 48 years, Occ: Household  
R/o. 1-4-27/71/36, Padmashalini Colony,  
Kavadiguda, Hyderabad.
23. P. Vijaya Lakshmi, W/o. P.V.S. Kumar Naidu  
Aged about 38 years, Occ: Household  
R/o. 2-2-185/24/13/A/1, Mallikarjuna Nagar,  
Amberpet, Hyderabad.
24. K. Narasimha Rao, S/o. Sambasiva Rao  
Aged about 34 years, Occ: Business  
R/o. 3-13-7/A, Srinivasapuram,  
Ramanthapur, Hyderabad.
25. M. Bushanam, S/o. M. Lakshmaiah  
Aged about 40 years, Occ: Business  
R/o. 3-14-36/5/4, Street No. 2,  
Vivek Nagar, Ramanthapur, Hyderabad.
26. P. Sri Rama Subramanyeswari  
W/o. P.V.V. Sathyanaya  
Aged about 29 years, Occ: Household  
R/o. 3-3-64/B6/F, Endowment Colony,  
Ramanthapur, Hyderabad.

..... Petitioners

**AND**

1. **State of Telangana**, rep. by its Secretary (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga reddy district, Lakdikapool, Hyderabad.
3. The Hyderabad Urban development Authority, rep. by its, Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.

**R1 C.T. is amended as per C.O. dt. 26/11/2014 in WPMF.No.45090/14**

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus declaring:

(a) notification No. G1/3617/2005 dt. 23.8.2005 ( to the extent of the Petitioners herein) published in A.P. Gazette, extraordinary, dt. 23.8.2005 and

(b) notification No. G1/3617/2005 dt. 05.07.2006 (to the extent of the petitioners herein) published in A P. gazette Extraordinary dt. 06.07.2006

as being arbitrary, illegal, contrary to the provisions of Land acquisition Act and violative of article 14, 21 and 300-A of the Constitution of India, consequently, set aside the above notifications.

**I.A. NO: 2 OF 2007(WPMP. NO: 11669 OF 2007)** ✓

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings (including dispossession of the Petitioners) pursuant to the Draft Notification under Section 6 of the Land Acquisition Act vide No. G1/3617/2005 dt. 5.7.2006 published in A.P. Gazette Extraordinary on 6.7.2006.

**WPMP. NO: 13788 OF 2011)** ✓

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings (including dispossession of the Petitioners) pursuant

to the Draft Notification under Section 6 of the Land Acquisition Act vide No. G1/3617/2005 dt. 5.7.2006 published in A.P. Gazette Extraordinary on 6.7.2006.

**I.A. NO: 1 OF 2007(WVMP. NO: 3205 OF 2007)**

**BETWEEN**

The Hyderabad Urban Development Authority,  
rep. by its Land Acquisition Officer,  
Paigah Palace, Begumpet, Hyd.

...Petitioner/  
3<sup>rd</sup> Respondent

And

1. P. Naga Jyoti, W/o Gopal Krishna,  
aged about 28 years, Occ: Household,  
R/o H.No. 7-30, S.S.Nagar,  
Street No. 8, Habsiguda.
2. R. Vijaya Laxmi, W/o Krishna Murthy,  
aged about 38 years, Occ: Household,  
R/o 17-10/1, Gandhi Nagar,  
Ramanthapur, Hyderabad.
3. M. Lalithamma W/o Balaram,  
aged about 35 years, Occ: Household,  
R/o H.No. 2-1-390/1/C, Gandhi Nagar,  
Nallakunta, Hyderabad.
4. E. Parasu Ram, S/o E. Ramulu,  
aged about 27 years, Occ: Business,  
R/o C-87/A, Road No. 9, Film Nagar,  
Jubilee Hills, Hyderabad.
5. S. Yadamma, D/o S. Jagannadam,  
aged about 28 years, Occ: Household,  
R/o Plot No. 21, Road No. 4,  
Sri Sai Nagar Colony, Nagole,  
Hyderabad.
6. V. Venkatesh S/o V. Chandraiah,  
aged about 34 years, Occ: Business,  
R/o H.No. 3-16-99/2/25,  
Venkat Reddy Nagar, Ramanthapur,  
Hyderabad.
7. P. Krishnama Chary S/o P. Ramulu,  
aged about 41 years, Occ: Business,  
R/o H.No 3-16-108/9/2, Street No. 9,  
Kamakshipuram, Ramanthapur, Hyderabad

8. P. Dhanalaxmi W/o Srinivas,  
aged about 33 years, Occ: Household,  
R/o Qt.No.169, Police Line, Amberpet,  
Hyderabad.

9. K. Padma W/o Satyanarayana,  
aged about 36 years, Occ: Household,  
R/o E/V/12, NCI. Industries,  
Simhapuri Matanapalli Mandal,  
Nalgonda District.

10. N. Vidya Kumar S/o Sampath Kumar,  
aged about 33 years, Occ: Business,  
R/o 7-2-378, Chenna Kesava Temple,  
R.P.Road, Secunderabad.

11. V. Raghu, S/o Srinivasa Chary,  
aged about 26 years, Occ: Business,  
R/o 3-14-50, Narayana Guda,  
Ramanthapur, Hyderabad.

12. Vemula Laxmi W/o V. Markandeya,  
aged about 40 years, Occ: Household,  
R/o. 1-9-1115/2, Ram Nagar, Hyderabad.

13. Rudra Anasuya W/o R. Shyam Rao,  
aged about 55 years, Occ: Household,  
R/o 1-9-91/A/4, Ram Nagar, Hyderabad.

14. P. Venkat Ram Reddy, S/o P. Bal Reddy,  
aged about 30 years, Occ: Business,  
R/o 3-16-95/8/1, Venkat Reddy Nagar,  
Ramanthapur, Hyderabad.

15. Satyawan Balura S/o Pandurang Rao,  
aged about 28 years, Occ: Business,  
R/o 3-8-13/14/1, Chandrabagha Nivas,  
Nehru Nagar, Ramanthapur, Hyderabad.

16. P. Sujatha W/o P. Sambaiah,  
aged about 54 years, Occ: Household,  
R/o Flat No. 204, SVN Apartments,  
Road No. 14, Chaitanyapuri,  
Dilsukhnagar, Hyderabad.

17. Ch. Prameela @ Pushpa W/o Ch.Jangaiah,  
aged about 35 years, Occ: Household,  
C/o P. Sambaiah, R/o Flat No. 204,  
SVN Apartments, Road No. 14,  
Chaitanyapuri, Dilsukhnagar, Hyderabad.

- ✓ 18. K. Srinivas S/o Sreerāṅgulu,  
aged about 43 years, Occ: Business,  
R/o Flat No. 303, Maruthi Homes,  
Old Maruthi Nagar, Kothapet, Hyderabad.
- ✓ 19. K. Kalavathi W/o K. Srinivas,  
aged about 38 years, Occ: Household,  
R/o Flat No. 303, Maruthi Homes,  
Old Maruthi Nagar, Kothapet, Hyderabad.
- ✓ 20. R. Madhavi W/o Gopala Krishna,  
aged about 32 years, Occ: Household,  
R/o 4-111/A, Public School,  
Ramanthapur, Hyderabad.
- ✓ 21. M. Bikshma Chary S/o Late Tata Chary,  
aged about 52 years, Occ: Business,  
R/o. 3-14-50, Venkat Reddy Nagar,  
Ramanthapur, Hyderabad.
- ✓ 22. E. Venkata Lakshmi W/o E. Ganesh,  
aged about 48 years, Occ: Household,  
R/o 1-4-27/71/36, Padmashalini Colony,  
Kavadiguda, Hyderabad.
- ✓ 23. P. Vijaya Lakshmi W/o P.V.S.Kumar Naidu,  
aged about 38 years, Occ: Household,  
R/o 2-2-185/24/13/A/1, Mallikarjuna Nagar,  
Amberpet, Hyderabad.
- ✓ 24. K. Narasimha Rao, S/o Sambasiva Rao,  
aged about 34 years, Occ: Business,  
R/o 3-13-7/A, Srinivasapuram,  
Ramanthapur, Hyderabad.
- ✓ 25. M. Bushanam, S/o M. Lakshmaiah,  
aged about 40 years, Occ: Business,  
R/o 3-14-36/5/4, Street No.2, Vivek Nagar,  
Ramanthapur, Hyderabad.
- ✓ 26. P. Sri Rama Subramanyeswari  
W/o P.V.V. Sathyanarayana,  
aged about 29 years, Occ: Household,  
R/o 3-3-64/B6/F, Endowment Colony,  
Ramanthapur, Hyderabad.

... Respondents/Petitioners

27. State of Telangana, rep. by its Secretary (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
28. The District Collector, Ranga reddy district, Lakdikapool. Hyderabad.
29. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim direction granted in WP No. 9124 of 2007 Dt: 27.4.2007.

**Counsel for the Petitioners: SRI HARENDER PRASAD**

**Counsel for the Respondent No.1, 2 & 4: GP FOR LAND ACQUISITION**

**Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA /  
SRI M.DHANANJAY REDDY, SC FOR HUDA**

**WRIT PETITION NO: 18832 OF 2012**

**Between:**

Sri D.Bheemaiiah, S/o Sri D.Tirupathaiah, Aged about 69 Years, Occ Agriculture, R/o 2-2-313/1, Amperpet, Hyderabad.

...PETITIONER

**AND**

1. The Government of Andhra Pradesh, by its Principal Secretary, (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
3. The Hyderabad Metropolitan Development, Authority rep by its Land Acquisition Officer, Block-A, District Commercial Complex, Tarnaka, Hyderabad - 07

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an order or Writ more particularly one in nature of Writ of Mandamus or an appropriate Writ or order setting aside the passed in file No.LA/363/RR/156/05 dated 08-06-2012 in Award 4/2012, dt.31-01-2012 by the Respondent No.3 as illegal, arbitrary and contrary the judgement of the Honble Supreme Court of India and violative of Articles 14 and 300-A of the Constitution of India.

**I.A. NO: 1 OF 2012(WPMP. NO: 24127 OF 2012)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings including dispossession of the petitioner from the lands admeasuring an extent of Ac.0-05 Guntas in Sy.No.508 and Ac.2-29 Guntas in Sy.No.509 situated at Uppal Bhagath Village, Ranga Reddy District pending disposal of the above Writ petition.

**I.A. NO: 2 OF 2012(WPMP. NO: 28534 OF 2012)**

Petition under Section 148 r/w 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to extend the interim stay granted in W.P.M.P.No.24127/2012 in W.P.No.18832/2012 dated 25-06-2012 until further orders in respect of the lands admeasuring an extent of Ac.0-05 Guntas in Sy.No.508 and Ac.2-29 Guntas in Sy.No.509 situated at Uppal Bhagath Village, Ranga Reddy District in pursuance to the award passed in file No.LA/363/RR/156/05 dated 08-06-2012 in Award No.4/2012, dt.31-01-2012 by the Respondent No.3 herein pending disposal of the Writ Petition.

**I.A. NO: 3 OF 2012(WPMP. NO: 32929 OF 2012)**

Petition under Section 148 r/w 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased extend the interim stay granted in W.P.M.P.No.24127/2012 in W.P.No.18832/2012 dated 25-07-2012 until further orders in respect of the lands admeasuring an extent of Ac.0-05 Guntas in Sy.No.508 and Ac.2-29 Guntas in Sy.No.509 situated at Uppal Bhagath Village, Ranga Reddy District in pursuance to the award passed in file No.LA/363/RR/156/05 dated 08-06-2012 in Award No.4/2012, dt.31-01-2012 by the Respondent No.3 herein pending disposal of the Writ Petition.

**I.A. NO: 4 OF 2012(WPMP. NO: 39882 OF 2012)**

Petition under Section 148 r/w 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court

Court may be pleased to extend the interim stay granted in W.P.M.P.No.28534/2012 in W.P.No. 18832/2012 dated 07-09-2012 until further orders in respect of the lands admeasuring an extent of Ac.0-05 Guntas in Sy.No.508 and Ac.2-29 Guntas in Sy.No.509 situated at Uppal Bhagath Village, Range Reddy District in pursuance to the award passed in file No LA/363/RR/156/05 dated 08-06-2012 in Award No.4/2012, ct.31-01-2012 by the Respondent No.3 herein pending disposal of the Writ Petition.

**I.A. NO: 2 OF 2013(WPMP. NO: 6263 OF 2013)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the Petitioner to amend the 6th and 7th lines of main prayer and in the petition at "as contrary to the judgement of the Honble High Court in W.P.No.19272/2006 dated 28-02-2011" instead of "contrary to the judgement of the Hon'ble Supreme Court of India" in the Writ Petition.

**I.A. NO: 1 OF 2013(WPMP. NO: 102 OF 2013)**

**Between:**

The Hyderabad Metropolitan Development, Authority rep. by its Land Acquisition Officer, Block-A, District Commercial Complex, Tarnaka, Hyderabad - 07

**...PETITIONER**

**AND**

1. Sri D.Bheemaiah, S/o Sri D.Tirupathaiah, Aged about 69 Years, Occ Agriculture, R/o 2-2-313/1, Amperpet, Hyderabad.
2. The Government of Andhra Pradesh, by its Principal Secretary, (Revenue), Secretariat Buildings, Saifabad, Hyderabad.
3. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.

**...RESPONDENTS**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order granted in W.P.M.P.No.24127 OF 2012 in W.P.No.18832 of 2012 dated: 25-06-2012.

**Counsel for the Petitioner: SRI D.RAMAKRISHNA**



Counsel for the Respondent No.1 & 2: GP FOR REVENUE

Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA

**WRIT PETITION NO: 36936 OF 2013**

Between:

1. Smt. P.Lakshmi, W/o Late Yadaiah @ Yadagiri, Aged 48 Years, Occ Pottery, R/o H.No.12-194, Adarsh Nagar, Peerzadiguda, Uppal Mandal, Ranga Reddy District.
2. P.Kumar, S/o Late Yadaiah @ Yadagiri, Aged 30 Years, Occ Pottery, R/o H.No.12-194, Adarsh Nagar, Peerzadiguda, Upp J Mandal, Ranga Reddy District.

...PETITIONERS

AND

1. The State of Andhra Pradesh, Rep. by its Principal Secretary, Revenue Department, Secretariat Buildings, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
3. The Hyderabad Urban Development Authority, Rep. by its Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
5. Nidanakavi Laxmaiah, (Died per Lr as R-18 to 22) S/o Rangaiah, R/o H.No.2-11-93, 2-11-102, Kummari Basti, Uppal, Ranga Reddy District.
6. Kedari Sudershan, (Died per Lr as R-7 to 12) S/o Not known to the Petitioners, R/o H.No.2-11-140, Kummari Basti, Uppal, Ranga Reddy District.

7. Kedari Sarojini @ Saroja,  
W/o Late Kedari Sudershan, Aged 53 Years,  
Occ: Household, R/o H.No.2-11-140,  
Annapurna Colony, Uppal,  
Ranga Reddy District.

8. Kedari Praveen Kumar,  
S/o Late Kedari Sudershan, Aged 32 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

9. Kedari Prashanth Kumar,  
S/o Late Kedari Sudershan, Aged 30 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

10. Kedari Pratibha,  
D/o Late Kedari Sudershan, Aged 27 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

11. Kedari Pramod Kumar,  
S/o Late Kedari Sudershan, Aged 25 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

12. Kedari Vinod Kumar,  
S/o Late Kedari Sudershan, Aged 22 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

13. A. Bhikshapathi, S/o Late A. Balamma  
Aged about 48 years, Occ: Driver,  
R/o H.No.2-17-124/46B, Annapurna Nagar,  
Uppal, Ranga Reddy District.
14. G. Shakuntala, W/o G. Swamy,  
Aged about 65 years, Occ: Housewife,  
R/o H.No.2-22, Rudravelli, Raghavapur,  
Nalgonda District.
15. S. Anjaiah, S/o Late Yashodha,  
Aged about 35 years, Occ: Constable,  
R/o H.No.2-23, Kothapet,  
Saroornagar Mandal, Keshavagiri Post,  
Ranga Reddy District.
16. S. Venkatesh, S/o Late Yashodha,  
Aged about 30 years, Occ: Constable,  
R/o H.No.2-23 Kothapet,  
Saroornagar Mandal, Keshavagiri Post,  
Ranga Reddy District.
17. B. Anasuya, W/o Ramulu,  
Aged about 60 years, Occ: Housewife,  
R/o H.No.4-4-82, Near Govt. School,  
Hayathnagar, Ranga Reddy District.
18. Nidanakavi Sri Ramulu, S/o. Late Nidanakavi Laxmaiah,  
Aged about 52 years, Occ. Business,
19. Nidanakavi Ranga Nayakulu, S/o. Late Nidanakavi Laxmaiah,  
Aged about 46 years, Occ. Business,
20. Nidanakavi Chandra Shaker, S/o. Late Nidanakavi Laxmaiah,  
Aged about 42 years, Occ. Business,
21. Nidanakavi Sudhakar, S/o. Late Nidanakavi Laxmaiah,  
Aged about 40 years, Occ. Business,
22. Nidanakavi Srinivas, S/o. Late Nidanakavi Laxmaiah,  
Aged about 35 years, Occ. Business,

Respondent Nos. 18 to 22 are R/o H.No.2-11-102, Bharath Nagar,  
Uppal, Ranga Reddy District

### ...RESPONDENTS

(Respondent Nos.7 to 12 are brought on record as Lrs of deceased respondent  
No.6, vide IA.No.2 of 2014 (Wpmp.No.13729 of 2024))  
(Respondent Nos.13 to 17 are impleaded, vide IA.No.1 of 2015,  
(Wpmp.No.49039 of 2015)) &  
(Respondent Nos.18 to 22 are brought on record as Lrs of deceased  
respondent No.5, vide IA.No.2 of 2017 (Wpmp.No.32092 of 2017) as per Court  
order dated 23.08.2024 in WP.NO.36936 of 2013)

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Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate Writ, Order or direction, more particularly one in the nature of Writ of Mandamus, directing the Respondents 1 to 4 to make payment of compensation to the Petitioners herein towards their half share in the acquired lands (1) to an extent of Ac.1-32 Gts in Survey No.458, (2) to an extent of Ac.0-15 Gts in Survey No.510 situated at Uppal Bhagath Village and Mandal in Ranga Reddy District pursuant to the Awards (1) No.14/2008, dated 19/07/2008 in File No.LA/363/RR/155/05 and (2) No.15/2008, dated 19/07/2008 in File No.LA/363/RR/156/05 passed by the 3rd Respondent in terms of G.O.Ms.No.36 Municipal Administration and Urban Development Department, dated 22/01/2011 or alternatively to refer the matter to the Civil Court under Section 18 (2) R/w Sections 30 and 31 of the Land Acquisition Act for fair adjudication and making payment of compensation to the interested persons.

**I.A. NO: 1 OF 2013(WPMP. NO: 45952 OF 2013)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings in pursuance of the Awards (1) No.14/2008, dated 19/07/2008 in File No.LA/363/RR/155/05 and No.15/2008, dated 19/07/2008 in File No.LA/363/RR/156/05 on the file of the 3rd Respondent, Land Acquisition Officer, including the payment of Compensation to the Respondents 5 & 6 in terms of G.O.Ms.No.36 Municipal Administration and Urban Development Department, dated 22/01/2011; pending disposal of the Writ Petition;

**I.A. NO: 1 OF 2017(WVMP. NO: 1246 OF 2017)**

**Between:**

- 1 Nidanakavi Laxmaiah, (Died per Lr) S/o Rangaiah, aged 75 years, R/o H.No.2-11-93, 2-11-102, Kumhari Basti, Uppal, Ranga Reddy District.
- 2 Nidanakavi Sri Ramulu, S/o. Late Nidanakavi Laxmaiah, aged about 52 years, Occ: Business,
- 3 Nidanakavi Ranga Nayakulu, S/o. Late Nidanakavi Laxmaiah, aged about 46 years, Occ: Business,
- 4 Nidanakavi Chandra Shaker, S/o. Late Nidanakavi Laxmaiah, aged about 42 years, Occ: Business,

- 5 Nidanakavi Sudhakar, S/o. Late Nidanakavi Laxmaiah, aged about 40 years, Occ: Business.
- 6 Nidanakavi Srinivas, S/o. Late Nidanakavi Laxmaiah, aged about 35 years, Occ: Business.

**Petitioner Nos.2 to 6 are R/o. H.NO.2-11-102, Bharath Nagar, Uppal, Ranga Reddy District.**

**...PETITIONERS**

**AND**

1. Smt. P.Lakshmi W/o Late Yadaiah @ Yadagiri, Aged 43 Years, Occ Pottery, R/o H.No.12-194 Adarsh Nagar, Peerzadiguda, Uppal Mandal, Ranga Reddy District.
2. P.Kumar, S/o Late Yadaiah @ Yadagiri, Aged 30 Years, Occ Pottery, R/o H.No.12-194, Adarsh Nagar, Peerzadiguda, Upp J Mandal, Ranga Reddy District.
3. The State of Andhra Pradesh, Rep. by its Principal Secretary, Revenue Department, Secretariat Buildings, Hyderabad.
4. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
5. The Hyderabad Urban Development Authority, Rep. by its Land Acquisition Officer, Paigah Palace, Begumpet, Hyderabad.
6. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
7. Kedari Sudershan, (Died per Lr) S/o Not known to the Petitioners, R/o H.No.2-11-140, Kummari Basti, Uppal, Ranga Reddy District.

**...RESPONDENTS**

- 8 Kedari Sarojini @ Saroja  
W/o Late Kedari Sudershan, Aged 53 Years,  
Occ: Household, R/o H.No.2-11-140,  
Annapurna Colony, Uppal,  
Ranga Reddy District.
- 9 Kedari Praveen Kumar,  
S/o Late Kedari Sudershan, Aged 32 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.
- 10 Kedari Prashanth Kumar,  
S/o Late Kedari Sudershan, Aged 30 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.
- 11 Kedari Pratibha,  
D/o Late Kedari Sudershan, Aged 27 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.
- 12 Kedari Pramod Kumar,  
S/o Late Kedari Sudershan, Aged 25 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.

- 13. Kedari Vinod Kumar,  
S/o Late Kedari Sudershan, Aged 22 Years,  
R/o H.No.2-11-140, Annapurna Colony, Uppal,  
Ranga Reddy District.
- 14. A. Bhikshapathi, S/o Late A. Bamma  
Aged about 48 years, Occ: Driver,  
R/o H.No.2-17-124/46B, Annapurna Nagar,  
Uppal, Ranga Reddy District.
- 15. G. Shakunthala, W/o G. Swamy,  
Aged about 65 years, Occ: Housewife,  
R/o H.No.2-22, Rudravelli, Raghavapur,  
Nalgonda District.
- 16. S. Anjaiah, S/o Late Yashodha,  
Aged about 35 years, Occ: Constable,  
R/o H.No.2-23, Kothapet,  
Saroornagar Mandal, Keshavagiri Post,  
Ranga Reddy District.
- 17. S. Venkatesh, S/o Late Yashodha,  
Aged about 30 years, Occ: Constable,  
R/o H.No.2-23, Kothapet,  
Saroornagar Mandal, Keshavagiri Post,  
Ranga Reddy District.
- 18. B. Anasuya, W/o Ramulu,  
Aged about 60 years, Occ: Housewife,  
R/o H.No.4-4-82, Near Govt. School,  
Hayathnagar, Ranga Reddy District.

(Petitioner Nos. 2 to 6 are brought on record as Lrs of deceased respondent No. 5,  
Vide IA No.2 of 2017 (WPMP.No.36936 of 2017 ),  
(Respondent Nos.8 to 13 are brought on record as Lrs of deceased respondent No.6,  
Vide IA No.2 of 2014 (WPMP.No.13729 of 2014 ),  
(Respondent Nos. 14 to 18 are impleaded Vide IA No.1 of 2015, (WPMP.No.49039 of 2015) &  
as per Court Order dated: 23.08.2024, in WP. No. 36936 of 2013 )

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order dt.17.12.2013 passed in W.P.M.P.No.45952 of 2013 in W.P. No.36936 of 2013 in the interest of justice.

- Counsel for the Petitioners: SRI BAJRANG SINGH THAKUR**
- Counsel for the Respondent No.1, 2 & 4: GP FOR LAND ACQUISITION**
- Counsel for the Respondent No.3: M/s. D.MADHAVI, SC FOR HMDA**
- Counsel for the Respondent No.7 to 12: SRI K.GOVERDHAN REDDY**
- Counsel for the Respondent No.13 to 17: SRI CH.RAVINDER**
- Counsel for the Respondent No.18 to 22: SRI VENKATESWAR VARANASI**
- The Court made the following: COMMON ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**W.P.Nos.19216 of 2006, 19272 of 2006, 4993 of  
2007, 9124 of 2007, 18832 of 2012 and 36936 of  
2013**

**COMMON ORDER:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. D.Ramakrishna, learned counsel for the petitioners in W.P.Nos.19216 of 2006, 19272 of 2006 and 18832 of 2012.

Ms. D.Madhavi, learned Standing Counsel for Hyderabad Metropolitan Development Authority for respondent No.3 in all the writ petitions.

2. In these writ petitions, the petitioners have assailed the validity of the notification dated 23.08.2005 issued under Section 4 of the Land Acquisition Act, 1894 (hereinafter referred to as 'the Act') and declaration dated 05.07.2006 issued under Section 6 of the Act wherein land of the petitioners situated in different survey

numbers at Uppal Bhagath Village, Uppal Mandal, Ranga Reddy District was notified for acquisition for the purpose of Moosi River Conservation and River Front Development. For the facility of reference, facts in W.P.No.19216 of 2006 are being referred to.

3. Petitioner No.1 claims to be the owner of land measuring Acs. 3.10 guntas of Survey No.507, situated at Uppal Bhagath Village, Ranga Reddy District. The land held by petitioner No.1 is agriculture in nature and is an ancestral property. The aforesaid land along with lands situated in different survey numbers was required for Moosi River Conservation and River Front Development. Thereupon a notification bearing No.G1/4240/2005 dated 23.08.2005 was issued under Section 4 of the Act. Petitioner No.1 filed an objection to the aforesaid notification. However, without considering the objection of petitioner No.1 and without supplying him a copy of the enquiry report, a declaration dated 05.07.2006 under Section 6 of the Act was issued.

4. In the aforesaid factual background, these petitions have been filed.

5. A Division Bench of this Court for the reasons assigned in the judgment dated 04.04.2024 passed in W.A.No.338 of 2014 has dismissed the writ appeal preferred by the State and has affirmed the order passed by the learned Single Judge remitting the matter to the Land Acquisition Officer for a fresh enquiry in terms of Section 5-A of the Act.

6. For the reasons assigned by a Division Bench of this Court in judgment dated 04.04.2024 passed in W.A.No.338 of 2014, the declaration dated 05.07 2006 issued under Section 6 of the Act is quashed and the matter is remitted to the Land Acquisition Officer for a fresh enquiry under Section 5-A of the Act. It will be open for the Land Acquisition Officer to proceed afresh from the stage of an enquiry as envisaged under Section 5-A of the Act.



7. Accordingly, the Writ Petitions are disposed of.

Miscellaneous petitions, pending if any, shall stand closed. There shall be no order as to costs.

SD/-N. SRIHARI  
ASSISTANT REGISTRAR  
SECTION OFFICER

//TRUE COPY//

To,

1. The Principal Secretary, Revenue Department, Secretariat Buildings, Saifabad, Hyderabad.
2. The District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
3. The Land Acquisition Officer, Hyderabad Urban Development Authority, Paigah Palace, Begumpet, Hyderabad.
4. The Land Acquisition Officer, Hyderabad Metropolitan Development Authority, Block-A, District Commercial Complex, Tarnaka, Hyderabad – 07
5. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
6. One CC to SRI B.S.S.PRASAD, Advocate [OPUC]
7. One CC to SRI BAJRANG SINGH THAKUR, Advocate [OPUC]
8. One CC to SRI C.DAMODAR REDDY, Advocate [OPUC]
9. One CC to SRI K.GOVERDHAN REDDY, Advocate [OPUC]
10. One CC to SRI CH.RAVINDER, Advocate [OPUC]
11. One CC to SRI G.RAJESHWAR REDDY, Advocate [OPUC]
12. One CC to SRI VENKATESWAR VARANASI, Advocate [OPUC]
13. One CC to SRI D.RAMAKRISHNA, Advocate [OPUC]
14. One CC to SRI HARENDER PRASAD, Advocate [OPUC]
15. One CC to SRI P.RAJAGOPALA RAO, Advocate [OPUC]
16. One CC to SRI A.S.NARAYANA, Advocate [OPUC]
17. One CC to SRI M.DHANANJAY REDDY, SC FOR HUDA [OPUC]
18. One CC to M/s. D.MADHAVI, SC FOR HMDA [OPUC]
19. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad [OUT]
20. Two CCs to GP FOR LAND ACQUISITION, High Court for the State of Telangana at Hyderabad [OUT]
21. Two CD Copies

**HIGH COURT**

**DATED: 23/08/2024**



**COMMON ORDER**

**WP.Nos.19216 of 2006, 19272 of 2006, 4993 of 2007,  
9124 of 2007, 18832 of 2012 and 36936 of 2013**

**DISPOSING OF ALL THE WRIT PETITIONS,  
WITHOUT COSTS**

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NLW  
23/9/24